

COURT NO. 10**THE HONOURABLE SMT JUSTICE TANGIRALA MADHAVI DEVI****To be heard on Friday the 16th day of October 2026 (AT 10:30 AM - HYBRID MODE)****NOTE-For Registration - <https://tshc.vconsol.com/register>****For attending Court Proceedings - <https://tshc.vconsol.com/login>****(MOTION LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ADMISSION</u>					
1	CC/5099/2026	Nandhu Mahipal Reddy Vs Sri Kasapu Karunakar	DADI RADHA KRISHNA		MEDAK
2	CC/5109/2026	Smt. Karturi Gangabhavani Vs Mr. Potharaju Sai Chaitanya, IPS	Dr CHALLA SRINIVASA REDDY		NIZAMABAD
3	CC/5135/2026	Palakurthi Bhagya Laxmi Vs B. Thirupathi Reddy	RAMESH BURA	GP FOR HOME	KHAMMAM
4	CC/5157/2026	Sandeep Reddy Adireddy Vs Sri. Sandeep Kumar Jha	P SRUJAN		JANGAON
5	CC/5171/2026	Orsu Rajashekar Vs D.Venkateshwarlu	RAPOLU BHASKAR		HYDERABAD
6	CC/5191/2026 IA 1/2026(Leave Petition)	Madireddy Ravinder Reddy Vs Smt. V. Madhavi	BANAVATH NAGESHWAR RAO		KARIMNAGAR
7	CRP/3213/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Vanaja Bai Polala Vs Kanakadurga Chit Funds Pvt. Ltd.	BALA MURALI Y	N AMARNATH	KARIMNAGAR
8	CRP/3224/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Thirupathi Rachakonda Vs Kanakadurga Chit Funds Pvt. Ltd	BALA MURALI Y	N AMARNATH	KARIMNAGAR
9	CRP/3228/2026 IA 1/2026(Stay Petition)	Mengani Ramesh, Vs Mengani Lingaiah,	A YUDHAVEER SHARMA		KARIMNAGAR
10	CRP/3235/2026 IA 1/2026(Dispense with Petition)	Bandi Anil Kumar Vs Bandi @ Ramanaveni Sowjanya	VEERA BABU GANDU		KARIMNAGAR
11	CRP/3254/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Doobala Veerayya, Vs Pendota Satyanarayana	BALA MURALI Y		KARIMNAGAR
12	CRP/3262/2026 IA 1/2026(Dispense with Petition)	Bandi Anil Kumar, Vs Bandi @ Ramanaveni Sowjanya,	VEERA BABU GANDU		KARIMNAGAR
13	TRCMP/363/2026 IA 1/2026(Stay Petition)	D. Swathi Vs D.Raghuram	A HANUMANTHA REDDY		MEDCHAL- MALKAJGIRI
14	TRCMP/380/2026 IA 1/2026(Stay Petition)	Devarakonda Sowmya Vs Devarakonda Dhanvanthary	POLALI VENKATESH		HANUMAKON DA

15	TRCMP/381/2026 IA 1/2026(Stay Petition)	Mukka Kanakeswar Rao Vs Mukka Madhusudana Rao	E VENKATA REDDY		BHADRADRI KOTHAGUDE M
16	TRCMP/384/2026 IA 1/2026(Stay Petition)	Smt. Kasarla Kavya @ Sambaraju Kavya Vs Kasarla Thirumalesh,	PINGALI LAKSHMI		SIDDIPET
17	TRCMP/386/2026 IA 1/2026(Stay Petition)	Madhavarao Mounika, Vs Madhavaravu Rajesh @ Madhavarao Rajesh,	S RAMA MOHAN RAO		KUMURAM BHEEM ASIFABAD

ADMISSION (PANCHAYAT RAJ)

18	WP/35258/2026 IA 1/2026(Direction Petition)	T Hanmi Reddy Vs State of Telangana	K DURGA PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING (R2)	KHAMMAM
19	WP/35297/2026 IA 1/2026(Direction Petition)	Kanneboina Shekhar Vs The State of Telangana	SEETHARAM REDDY KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV	YADADRI BHUVANAGIRI
20	WP/35323/2026 IA 1/2026(Direction Petition)	Rajarajeshwara Rice Industries Private Limited Vs The State of Telangana	ANUGANTI PRANEETH	GP FOR PANCHAYAT RAJ RURAL DEV	RAJANNA SIRCILLA
21	WP/35380/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	N.Krishnaiah @ Nayaki Krishnaiah Vs The State of Telangana	RAVI PRAKASH N	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2)	JOGULAMBA GADWAL
22	WP/35393/2026 IA 1/2026(Direction Petition)	K. Sambasiva Reddy Vs State of Telangana,	K DURGA PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING (R2)	KHAMMAM
23	WP/35410/2026 IA 1/2026(Direction Petition)	Sri. Azmeera Gopal Singh Vs The State of Telangana	L V RAMANA RAO	GP FOR PANCHAYAT RAJ RURAL DEV	MULUGU
24	WP/35438/2026 IA 1/2026(Direction Petition)	Methuku Anjaneyulu Vs The State of Telangana	MOHAMMAD SADDAM	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME (R7)	RAJANNA SIRCILLA
25	WP/35460/2026 IA 1/2026(Direction Petition)	M. Srinivasulu Vs The State of Telangana	Dr. RAVI KUMAR N	GP FOR PANCHAYAT RAJ RURAL DEV	NAGARKURN OOL
26	WP/35516/2026 IA 1/2026(Direction Petition)	Ande Dayakar Reddy, Vs The State of Telangana,	B MAHENDER REDDY	GP FOR PANCHAYAT RAJ RURAL DEV	KAMAREDDY
27	WP/35547/2026 IA 1/2026(Direction Petition)	M/s. NEEMSBO RO ESTATES PRIVATE LIMITED, Vs The State of Telangana,	ISUKAPALLI ABHIJIT	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2)	SANGAREDD Y
28	WP/35566/2026 IA 1/2026(Direction Petition)	Sri. Kursam Shehsu Vs The State of Telangana,	VSRMV PRASAD SANAKA	GP FOR PANCHAYAT RAJ RURAL DEV	BHADRADRI KOTHAGUDE M
29	WP/35574/2026 IA 1/2026(Stay Petition)	Nimmala Vishruth Reddy Vs The State of Telangana	B JITHENDER	GP FOR PANCHAYAT RAJ RURAL DEV	KAMAREDDY
30	WP/35576/2026 IA 1/2026(Direction Petition)	Baddam Vasantha, Vs The State of Telangana,	DAMODAR REDDY GOPIREDDY	GP FOR PANCHAYAT RAJ RURAL DEV	KAMAREDDY

31	WP/35597/2026 IA 1/2026(Direction Petition)	Smt. Rehana Begum, Vs The State of Telangana,	GIRAPNOR UMESH PATIL	GP FOR PANCHAYAT RAJ RURAL DEV	NIZAMABAD
32	WP/35621/2026 IA 1/2026(Direction Petition)	S. Rajendar Vs The State of Telangana	LATTUPALLY ANAND	GP FOR PANCHAYAT RAJ RURAL DEV	JAGTIAL
33	WP/35661/2026 IA 1/2026(Direction Petition)	Kasarla Saritha Vs The State of Telangana	ABDUL AZAM KHAN	GP FOR PANCHAYAT RAJ RURAL DEV	MULUGU
34	WP/35663/2026 IA 1/2026(Direction Petition)	S. Rajendar Vs The State of Telangana	LATTUPALLY ANAND	GP FOR PANCHAYAT RAJ RURAL DEV	JAGTIAL

ADMISSION (Irrigation and CAD)

35	WP/35637/2026 IA 1/2026(Direction Petition)	Gundlapally Dhanaraj Vs The State of Telangana	PONNAM MAHESH BABU	GP FOR IRRI AND COMM AREA DEV	RANGA REDDY
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COURT NO. 10

THE HONOURABLE SMT JUSTICE TANGIRALA MADHAVI DEVI

To be heard on Friday the 16th day of October 2026 (AFTER MOTION LIST)

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR APPEARANCE					
36	CC/2189/2015 IA 1/2015(APPL 1362/2015)(Direction Petition)	D. Rajendraprasad, Vs Smt. Rangeev R. Acharya,	P V NAGAMANI	GP FOR SCHOOL EDUCATION A VENKAT LAXMA REDDY (R6) PRABHAKAR PERI (SC FOR JNTU) (R2) GP FOR SERVICES I (R5)	KARIMNAGAR R1 Notice sent thorough the chief judge, city civil court, hyd by spl messenger and SPAD not yet returned RR 2& 3) notice sent by speed post returned unserved (Addresse left, person has been transferred from JNTU) R4 Notice sent by speed post returned unserved(No such person in the Address)
37	CC/2190/2015 IA 1/2015(APPL 1363/2015)(Direction Petition)	G. Laxmi Narayana, Vs Smt. Rangeev R. Acharya, I.A.S.,	P V NAGAMANI	GP FOR SCHOOL EDUCATION A VENKAT LAXMA REDDY (R10) PRABHAKAR PERI (SC FOR JNTU) (R2) GP FOR SERVICES I (R9)	KARIMNAGAR order dt 21/9/26 R1 Notice sent through the chief judge, city civil court, hyd by spl messenger and SPAD not yet returned RR 2 to4 Notice sent by speed post returned unserved (Addresse left)
38	CC/354/2020	S. Yadagiri Rao Vs Sri Sunil Sarma,	P GOVINDA RAJULU	R ANURAG (SC FOR TSRTC) B MAYUR REDDY (SC FOR TSRTC) (R3)	MAHABUBNA GAR RR 1 to 3 notice served. Review Petition is dismissed in WP/40192/201 4
39	CC/2816/2023	Siddharth Vs B. Venkatesham, IAS	AVADESH NARAYAN SANGHI	ADDL ADVOCATE GENERAL (R2)	HYDERABAD order dt 14/8/2026 r1 notice sent by spad not yet reted.
40	CC/1104/2025	Kanakala Ramakrishna Vs Sri Vikas Raj	M VIJAYA KUMAR GOUD	GP FOR SERVICES I	NAGARKURN OOL
41	CC/1658/2025 IA 1/2026(Dispense with Petition) IA 2/2026(Dispense with Petition)	S.Nagi Reddy Vs Dr.T.K. Sreedevi, IAS	S JAGADISH	GP FOR SERVICES I (R3) GP FOR SERVICES III (R2)	SURYAPET RR 1TO3 NOTICE SERVED

42	CC/972/2026	NCC Limited Vs Sri. N. Sridhar,	MOHAMMED OMER FAROOQ	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING (R7) GP FOR FINANCE PLANNING (R8)	WARANGAL RR 2,3,4 TO 6 & 8) NOTICE SERVED RR 1 & 7) NOTICE SENT THROUGH CHIEF JUDGE, CITY CIVIL COURT, HYD BY SPL MESSENGER AND BY SPAD NOT YET RETURNED
43	CC/979/2026	NCC Limited Vs Sri. N. Sridhar	MOHAMMED OMER FAROOQ	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING (R6) GP FOR FINANCE PLANNING (R7)	KHAMMAM RR 1 TO 7) NOTICE SERVED
44	CC/982/2026	NCC Limited Vs Sri. N. Sridhar	MOHAMMED OMER FAROOQ	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING (R15) GP FOR FINANCE PLANNING (R13) GP FOR FINANCE PLANNING (R14) GP FOR FINANCE PLANNING (R17)	KHAMMAM RR 1 to 9,11,14 to17) Notice served RR 10& 12) Notice sent through dist judge, hanumakonda dist by speed post not yet returned
<u>FOR COMPLIANCE</u>					
45	CC/1945/2024 IA 1/2024(Direction Petition)	Smt. Bhasuru Jayalakshmi Vs Sri. D.Veerabadram	BETHI VENKATESWARLU	GP FOR SERVICES III BHANU CHANDER MUDIGONDA (R6) M MURALI KRISHNA (R5)	WARANGAL ORDER DT 18/9/26 R6) Notice sent by SPAD
46	CC/2251/2024	G.Laxman Vs Sri, Navin Mittal, IAS	NAYAKAWADI RAMESH	GP FOR SERVICES I (R3)	KHAMMAM R1) notice sent by speed post returned unserved (No such person)
47	CC/344/2025	L. Sheshagiri Rao, Vs Ramakrishna Rao, I.A.S.,	POODATTU AMARENDER	GP FOR SERVICES III ADDL ADVOCATE GENERAL (R4) ADDL ADVOCATE GENERAL (R1)	HYDERABAD
48	CC/1386/2025 WP/37864/2021	Bhukya Kotesb Vs Dr. G. Srijana, IAS	S LAKSHMI KANTH	GP FOR SERVICES II (R2) GP FOR SERVICES II (R3)	MAHABUBAB AD R2) Notice sent by SPAD
49	WP/37864/2021 IA 1/2026(Condone Delay in Rep) IA 2/2026(Dispense with Petition) IA 3/2026(Review Petition)	BHUKYA KOTESH Vs THE STATE OF TELANGANA, AND 3 OTHERS	S LAKSHMI KANTH	GP FOR SERVICES II M RAMGOPAL RAO (SC FOR TSPSC) (R4)	-

50	CC/1734/2025 IA 2/2026(Receive Docs Petition) IA 3/2026(Implead Petition) IA 4/2026(Substitute Petition)	V. Suri Babu Vs Sri Ahmad Nadeem, IAS	M DAMODAR REDDY	GP FOR SERVICES I	KHAMMAM R1 Notice Served RR 2 & 3 Notice sent through Dist.Judge, Bhadradi Kothagudem dist retd un served (No such Person)
<u>ADMISSION</u>					
51	CRP/1683/2026 IA 1/2026(Permission Petition) IA 2/2026(Stay Petition)	Moola Thirumal Reddy Vs Lakkireddy Kiran Kumar	SRINIVAS BHUSARAPU		KARIMNAGAR R1 APP BY BHUSARAPU SRINIVAS (13507) R2 TO R4 ARE NOT NECESSARY PARTIES VIDE CT
52	CRP/1708/2026 IA 1/2026(Stay Petition) IA 2/2026(Suspension Petition)	Kurimilla Srinivas Vs M/s Margadarsi Chit Fund Pvt. Ltd.,	V T KALYAN	P DURGA PRASAD	KARIMNAGAR R1 APP., RR 2 TO 7 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
53	CRP/1794/2026 IA 1/2026(Stay Petition)	Peruka Pushpalatha Vs Sunkati Mamatha	K VENUMADHAV	THOOM SRINIVAS	KARIMNAGAR R1 APP. BY, MEMO FILED VIDE USR NO. 91811/2026 R2 TO R6 NOTICE SENT NOT YET RETURNED R7 ARE NOT NECESSARY PARTY VIDE CT
54	CRP/1935/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(L R Petition)	Jangapally Peddalaxmi Vs Ponnam Sathamma	N HARI PRASAD	KALLEPU RITHESH	KARIMNAGAR SR APP BY KALLEPU RITHESH (29401)
55	CRP/1964/2026 IA 1/2026(Stay Petition)	Pulluri Dheeraj Vs Mohd. Abdul Hakeem	V SRIKANTHA RAO	NEELI RISHI KUMAR (R23)	KARIMNAGAR RR 1 TO 22, 24 NOTICE SENT NOT YET RETURNED, R23 APP. BY N. RISHI KUMAR, ADVOCATE RR 25 TO 42 ARE NOT NECESSARY PARTIES VIDE CT, PROOF OF SERVICE NOT FILED

56	CRP/2054/2026 IA 1/2026(Suspension Petition)	Polu Nagaraju Vs Kapil Chits (Kakatiya) Private Limited	S A V RATNAM		KARIMNAGAR R1 NOTICE SENT NOT YET RETURNED, RR 2 TO 7 ARE NOT NECESSARY PARTIES VIDE CT, PROOF OF SERVICE NOT FILED
57	CRP/2095/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Bheemani Rama Krishna Vs Chitimella Mallikarjun	MUKKERA SAHITHI SRI KAVYA	CH PRADEEP KUMAR RAJU	KARIMNAGAR SR APP BY CH PRADEEP KUMAR RAHU (20646)
58	CRP/2153/2026 IA 1/2026(Suspension Petition)	Shankar Munigala Vs Kapil Chits (Kakatiya) Private Limited	S A V RATNAM		KARIMNAGAR R1 NOTICE SENT NOT YET RETURNED, RR 2 TO 10 ARE NOT NECESSARY PARTIES VIDE CT, PROOF OF SERVICE NOT FILED
59	CRP/2347/2026 IA 1/2026(Stay Petition) IA 2/2026(Stay Petition) CRP/2245/2026	Koduri Sampath @ Sampath Kumar Vs Somarapu Swaraju	VELMULA SREENIVAS PATEL		KARIMNAGAR
60	CRP/2245/2026 IA 1/2026(Stay Petition)	KODURI SAMPATH SAMPATH KUMAR Vs SOMARAPU SWARAJU	VELMULA SREENIVAS PATEL		KARIMNAGAR
61	CRP/2349/2026 IA 1/2026(Suspension Petition)	Nayani Ranjeeth, Vs Pyaram Lalitha @ Rajakumari	V SRIKANTHA RAO		KARIMNAGAR
62	CRP/2449/2026 IA 1/2026(Stay Petition)	Kothakonda Kumar Vs Nerella Shiva Priya	VADLAKONDA RAVI KUMAR REDDY	A P SURESH RAM	KARIMNAGAR SR APP BY A.P SURESH (121160 MEMO FILED VIDE USR NO.104587/26
63	CRP/2570/2026 IA 1/2026(Stay Petition)	Shri. Kallepalli Bikshapati Vs Smt. Vedira Madhulatha	SUBRAMANYAM PV	MADAS BHARATH CHANDRA	KARIMNAGAR SR APP BY ,ADAS BHARATH CHANDRA (19520)
64	CRP/2576/2026 IA 1/2026(Condone Delay Petition)	Oddepalli Madhunaiah Vs Oddepalli Rajaiah	HARI KISHAN KUDIKALA	KOWTURU PAVAN KUMAR	KARIMNAGAR SR APP. BY
65	CRP/2639/2026 IA 1/2026(Stay Petition)	Anjaiah Penta Vs Kanakadurga Chit Funds Pvt. Ltd	BALA MURALI Y	N AMARNATH	KARIMNAGAR

66	CRP/2646/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Suspension Petition)	Amthul Rayaz Khanam, Vs M/s Shriram City Union Finance Limited,	BALA MURALI Y	SUBRAHMANYA SASTRY MARLA	KARIMNAGAR
67	CRP/2752/2026 IA 1/2026(Suspension Petition)	Channilla Krishna Rao, Vs Omprakash Soni,	G SUNDARESAN	BANKATLAL MANDHANI	KARIMNAGAR SR APP BY M/S. DEVAKINAND AN RATHI, CAVEATOR.
68	CRP/2863/2026 IA 1/2026(Suspension Petition)	Bhaskar Mohan, Vs Pattern Mohan,	P GIRI KRISHNA	K VENUMADHAV	KARIMNAGAR R1 APP BY M/S. K.VENUMADH AV,CAVEATO R.
69	CRP/3018/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sri.Macharla Rajkumar Vs M/s Srinidhi Chits (Hyd) Pvt. Ltd	P VENKANNA	N AMARNATH	KARIMNAGAR R1 APP BY M/S. N.AMARNATH (6973) CAVEATOR
70	CRP/3029/2026 IA 1/2026(Stay Petition)	ORUGANTI RAVINDER REDDY Vs Polepalli Vishnuvardhan Reddy	VIKRAM RAGI		KARIMNAGAR R2 AND R4 NOTICE SERVED R1, R3 AND R5 NOTICE RETURNED AS PER MEMO FILED VIDE USR NO. 129869/26
71	CRP/3030/2026 IA 1/2026(Stay Petition)	ORUGANTI RAVINDER REDDY Vs Polepalli Vishnuvardhan Reddy	VIKRAM RAGI		KARIMNAGAR RR 1, 5 UNSERVED - NO SUCH PERSONS, RR 2, 4 SERVED, R3 UNSERVED - LEFT WITHOUT INSTRUCTION S, MEMO FILED VIDE USR NO. 129872/2026
72	CC/2072/2023 IA 1/2024(Receive Docs Petition)	V. Yadagiri Rao Vs Shri Rahul Bojja, I.A.S.,	M KRUPAKAR	GP FOR SERVICES V BHANOOTHU HUSSAIN (R2) GP FOR SERVICES I (R4)	RANGA REDDY R 4 notice served.
73	CC/911/2024 IA 1/2024(Dispense with Petition)	Maddela Bhargava Vs Dr.Jithender	BHARATH REDDY BOMMINENI	M V RAMA RAO (R2)	KARIMNAGAR
74	CC/1386/2024 WP/14820/2020	Bhuvnagiri Neelima Vs Tejas Nandlal Pawar	SEETHARAM REDDY KANCHARLA	GP FOR SERVICES I	SURYAPET SR notice served.
75	WP/14820/2020 IA 2/2024(Review Petition) IA 3/2024(Suspension Petition)	BHUVANAGIRI NEELIMA Vs THE STATE OF TELANGANA	SEETHARAM REDDY KANCHARLA	GP FOR REVENUE GP FOR SERVICES I	-

76	CC/1533/2024 IA 1/2025(Dispense with Petition)	Simhachalam Vidya Devi Vs Sri S.Srinivasa Reddy, B.Tech	MAINAMPATI SATHVIK REDDY	GP FOR SERVICES I	HYDERABAD Order dated 13.12.2024. SR notice sent through DJ, Bhadradi Kothagudem district and by RPAD not yet returned.
77	CC/9/2025	G.Buggaiah Vs Shri Danakishore, IAS	P RAGHAVENDRA REDDY	GP FOR SERVICES I	MAHABUBNA GAR
78	CC/864/2025	B. Aruna Vs Sri P.Raghunandan Rao, I.A.S.,	SRINIVASA RAO MADIRAJU	GP FOR SERVICES II	HYDERABAD RR 1 and 2 notice served.
79	CC/1024/2025 IA 2/2026(Dispense with Petition) IA 5/2026(Dispense with Petition)	K RAMA DEVI Vs Sri Sandeep Kumar Sulthniya, IAS	A RADHA KRISHNA	ADDL ADVOCATE GENERAL GP FOR SERVICES III (R3) GP FOR SERVICES III (R2)	MAHABUBNA GAR R1)Notice sent by Speed post not yet returned
80	CC/1089/2025	Vajrala Padmavathi Vs K. Ramakrishna Rao, IAS,	KRISHNA KISHORE KOVVURI	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV (R4) GP FOR PANCHAYAT RAJ RURAL DEV (R8) GP FOR PANCHAYAT RAJ RURAL DEV (R7) GP FOR PANCHAYAT RAJ RURAL DEV (R6)	KHAMMAM order dt 3/7/26 R11 Notice sent through Chief Judge, city civil court, Hyd by spl messenger and RPAD not yet returned
81	CC/1699/2025	Kadaverugu Yadagiri Vs SMT. DR.G. SRIJANA, IAS	ARVIND KUMAR KATA	GP FOR PANCHAYAT RAJ RURAL DEV (R3)	SIDDIPET RR 1 to 3 Notice Served
82	CC/1749/2025	Adavath Vijay Babu Vs Dr.T.K. Sreedevi, IAS	S JAGADISH	GP FOR SERVICES I GP FOR SERVICES III (R2)	SURYAPET RR 1 to 3 Notice Served
83	CC/1972/2025	Basvaraju Mahesh Vs K.Goutham	DUGYANI BALNARSU	PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD)	SIDDIPET SR notice served.
84	CC/2657/2025	T.Mahender Vs K. Venkatah	RAPOLU BHASKAR	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R2)	NALGONDA
85	CC/3195/2025	M. Venkateswarlu Vs Sri Rahul Bojja., I.A.S	A K JAYAPRAKASH RAO	GP FOR SERVICES I (R2)	NALGONDA R1) Notice served R2) Notice sent through District Judge, Nalgonda District by Speed post not yet returned
86	CC/3364/2025 IA 1/2026(DELETION PETITION) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition)	Smt.K.Pushpavathamma Vs Sri Adarsh Surabhi, IAS	PALLA DAMODAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R4) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R3)	WANAPARTH Y RR- 1 to 4) Notice served

87	CC/46/2026	S. Ramesh Vs Sri Nagi Reddy	V NARASIMHA GOUD	R ANURAG (SC FOR TSRTC) (R3)	HYDERABAD RR 1to3) Notice served R4) Notice sent returned unserved (No such person)
88	CC/320/2026	Mr. Kolli Srinivasa Rao Vs Sri.S.Devender Reddy	S V RAMANA	GP FOR MCPL ADMN URBAN DEV	YADADRI BHUVANAGIRI SR) Notice served
89	CC/338/2026 IA 1/2026(Leave Petition)	Mr. K. Mallikarjunan Vs Sri. Rajendra Kumar Saboo	A K JAYAPRAKASH RAO	M SHALINI (R3)	HYDERABAD
90	CC/467/2026	V. Anand Kumar Vs Smt. Anita Ramachandran 1AS	V SUDHAKAR REDDY	ADDL ADVOCATE GENERAL (R2)	MAHABUBNA GAR R1 Notice sent through the Chief Judge, City Civil Court, Hyderabad returned unserved (received on 13.03.2026 at 5.00 pm after date of hearing) RR2 and 3 Notice SERVED.
91	CC/530/2026 IA 1/2026(Permission Petition)	Boya Mareppa Vs Sri N. Sridhar, IAS,	P CHAKRAVARTHY	PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R6)	JOGULAMBA GADWAL
92	CC/590/2026	Sri Edigi Srinivas Vs Sri Prateek Jain, IAS	K.V.V. VEDANTHA CHARYA	GP FOR PANCHAYAT RAJ RURAL DEV	VIKARABAD RR-1 and 2) Notice served
93	CC/893/2026	Sudhagani Laxmamma Vs Sri.Vinod Kumar	A V S DEEKSHIT	PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) MADHAVA RAO AMBADIPUDI (R2)	YADADRI BHUVANAGIRI SR) Notice served
94	CC/1573/2026	Suraram Yadamma Vs M. Hanumantha Rao	THOODI CHANDRASEKHAR RAO	T V RAMESH (SC FOR TG SC COOP DEV CORP)	YADADRI BHUVANAGIRI RR1&2) NOTICE SERVED
95	CC/1623/2026	Vallapu Avilaiah Vs Mr. K. Yadagiri	M V HANUMANTHA RAO	PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD)	SURYAPET
96	CC/1722/2026	M/s. M and B Engineering Limited Vs Sri Sandeep Kumar Sultania, IAS	CH VENKAT RAMAN	GP FOR FINANCE PLANNING GP FOR AGRICULTURE (R4)	JAGTIAL RR1 TO4) NOTICE SERVED

97	CC/2175/2026 IA 1/2026(Leave Petition)	Bairi Rakesh Kumar Vs M.Srinivas	B SUDHAKAR REDDY AND NEERAJA REDDY	PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD)	HANUMAKON DA R1) Notice sent through the Chief Judge, City Civil Court, Hyderabad by Spl. Messenger and by Speed Post not yet returned R2) Notice served R3) Notice sent through the District Judge, Warangal District by Speed post not yet returned
98	CC/2229/2026	M/s Mulkanuru Fish Hatcharies Vs Sri Sandeep Kumar Sultania, I.A.S.	D L PANDU	GP FOR FISHERIES (R3)	HANUMAKON DA RR-1 and 2) Notice served R3) Notice sent through District Judge Hanumakonda court Hanumakonda District by Speed Post not yet returned
99	CC/2683/2026 IA 1/2026(Direction Petition)	BATTA JANGAIAH Vs SRI A.V.RANGANATH	G RAJESHWAR REDDY	R SAMEER AHMED (SC FOR HYDRAA)	RANGA REDDY
100	CC/2818/2026	Smt Polagani Saidamma Vs Sir Mahender Reddy	RVR ASSOCIATES	GP FOR STAMPS AND REGISTRATION	SURYAPET RR-1 and 2) Notice served
101	CC/2837/2026	Chinthanippula Mallaiah Vs Sri. D. Naresh	UDAY KUMAR KUKKADAPU	GP FOR HOME	JAYASHANKA R BHUPALPALL Y SR) Notice served
102	CC/3738/2026 IA 1/2026(Leave Petition)	Rishi Agarwal Vs B.Tirupathi	RUDRESH DESHPANDE	KRISHNA REDDY PUTTA (SC MUNCIPALITIES)	KUMURAM BHEEM ASIFABAD
103	CC/3787/2026	Thota Komuraiah Vs Sri.Sanddep Kumar Sultania , I.A.S	UMA DEVI NAMA		WARANGAL SR) Notice served
104	CC/3829/2026	Arjun Amla Vs Sri. V. C. Sajjanar, IPS	ABDUL KABEER	GP FOR HOME	HYDERABAD
105	CC/3837/2026 IA 1/2026(Direction Petition)	Sri.Pogula Krishna Vs Smt.B.Sumathi, IPS	S SURENDER REDDY	GP FOR HOME (R4)	MEDCHAL- MALKAJGIRI
106	CC/3965/2026	Mekala Kumara Swamy Vs Sri P. Raj Kumar	AJAY KUMAR MADISETTY	GP FOR HOME	HANUMAKON DA
107	CC/4437/2026	Digajerla Rajalingam Vs Sri Dr. SHABARISH.P, IPS	VIJAY KUMAR PANUGANTI	GP FOR HOME	MAHABUBAB AD

108	CC/4477/2026	C. Ashok Vs Chandrashekar	PRAVEEN KUMAR VEERJALA	GP FOR PANCHAYAT RAJ RURAL DEV PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R3)	NALGONDA
109	CC/4480/2026	Polishetty Anil Kumar Vs Mekala Ramesh	PULIMAMIDI ROHITH REDDY	GP FOR HOME	YADADRI BHUVANAGIRI
110	CC/4483/2026	Mokasi Doulat Rao Vs Sanjay Jaju, IAS	CH RAVI KUMAR		MANCHERIAL
111	CC/4518/2026 IA 1/2026(Leave Petition)	Smt. Ella Sukanya Vs Sri Ella Linga Reddy Died Per L.R.	SIVA S LANKA		YADADRI BHUVANAGIRI

INTERLOCUTORY

112	CC/67/2024 IA 1/2025(Re-Open Petition)	S.Narsaiah, Vs Sri Sandeep Kumar Sultania, IAS,	D BALA KISHAN RAO	GP FOR SERVICES II	VIKARABAD RR-3 and 4) Notice sent by Speed Post not yet returned.
113	CC/465/2025 IA 1/2026(Restoration Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Permission Petition)	Ballem Venkateswarlu Vs Smt. Bhukya Aruna	PULLA RAO YELLANKI	PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) PARTY IN PERSON	BHADRADRI KOTHAGUDE M
114	CRP/2832/2025 IA 1/2026(Condone Delay Petition) IA 2/2026(Suspension Petition) IA 3/2026(Review Petition)	Dr. Gaddam Sai Krishna @ Krishnaiah Gaddam Vs Smt. Shaik Ayesh Sareen	PRABHAKAR CHIKKUDU	VIVEK JAIN	KHAMMAM SR SERVED. MEMO FILED ALONG WITH TRACKING REPORT VIDE USR.NO. 113215/2025.
115	IA/1/2026(Review Petition) CRP/3452/2025	M/s Sneha Rural Development Society Vs M/s Sneha Rural Development Society	V SEETHARAMA AVADHANI	T SHARATH	SURYAPET R1 APP BY S.P. UDAY KUMAR (21997) R2 TO R4 ARE NOT NECESSARY PARTIES VIDE CT MEMO FILED VIDE USR NO. 109267/25
116	WP/12063/2021 IA 1/2026(Review Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Condone Delay Petition)	K. Narasimha Ramulu Vs The Singareni Collieries Company Limited	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	ADILABAD
117	WP/33714/2022 IA 1/2026(Review Petition) IA 2/2026(Suspension Petition)	Kodi Nagaraju Vs The State of Telangana and 4 Others	CH RAVI KUMAR	GP FOR ENERGY GP FOR SOCIAL WELFARE (R2) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3) NAGARAJU ALLAM (R4) GP FOR REVENUE (R5)	BHADRADRI KOTHAGUDE M

118	WP/19701/2023 IA 1/2025(Condone Delay Petition) IA 2/2025(Review Petition)	Md Ahmed Pasha Vs The Inspector General of Police Multizone II (WZ)	DR K LAKSHMI NARASIMHA	Government Pleader for Services (Home)	HYDERABAD
119	IA/2/2026(Modificatio n) WP/27968/2026	Mirza Shafiullah Baig Vs The State of Telanagana	ABUZAR AHMED KHAN	GP FOR HOME	HYDERABAD